

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

**Application No. 10 of 2014 (SZ) (THC)
(W.P. N. 41532 of 2012, High Court of Karnataka)**

Applicant(s)
M/s. Environment Support
Group, Banasankari II Stage
and Leo S. Saldhana, Bangalore

Respondent(s)
The Chairman, National Biodiversity
Authority, Chennai and 7 others

Legal Practitioners for Applicant(s)

Legal practitioners for respondent(s)
Mr. M.R. Gokul Krishnan for R-1 & R-2
Shri. Devaraj Ashok for R-3 & R-4
M/s. P.V. Balasubramaniam and
Apporva Vashsishta for R-6
M/s. Abdul Saleem & Vidya Lakshmi
for R-7
M/s. K. Ravi and N. Senthilnathan for
R-8

Note of the Registry	Orders of the Tribunal
Order No. 1	<p>Date: 6th October, 2017</p> <p>Applicants who appeared in person are absent today also and there is no representation.</p> <p>The SLP No.7951 of 2014 challenging the order of transfer to the Tribunal is still pending before the Hon'ble Supreme Court.</p> <p>Hence list the matter on 06.11.2017.</p> <p style="text-align: right;">.....J.M. (Justice M.S. Nambiar)</p>